

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.176**  
**123/ND/2020**

**IN THE MATTER OF:**

**Dr. Lal Path Labs Limited and RS Stone**

**...APPLICANT**

**SECTION**

**U/s. 230-232**

**Order delivered on 28.1.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

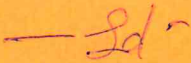
**PRESENT:**

For the Applicant/OC : Mr. Tarun Dua, Mr. Anant Garg and Ms. Sreejita Mitra Advocates  
For the Respondent/CD :  
For the Intervener :

**ORDER**

Counsel for the Applicant Company is present. The matter is adjourned with the direction to the Registry to list the same in the first 10 matters in the Ordinary List.

List on 29.1.2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**



**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Surjit